

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 4661 OF 2009
BEFORE THE REGISTRAR SUNIL THOMAS

NATIONAL INSURANCE CO. LTD. Appellant (s)

VERSUS

RAKSHA SINGHI Respondent(s)

(With prayer for interim relief)

Date: 12/09/2013 This Appeal was called on for hearing today.

For Appellant(s)

Mr. M.K. Dua,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Appellant has filed the statement of case. Respondent has no appearance. It is submitted by the appellant that no further steps are required. List the matter before the Hon'ble Court as per rules.

| | | (Sunil Thomas) |
| | | Registrar |